

GOVERNMENT OF INDIA

- (a) Whether Union Government has recently revised the funding pattern of several social sector schemes;
- (b) if so, the details thereof along with the response of the different stakeholders including States thereon;
- (c) whether the said changes in the funding pattern of several social sector schemes is going to affect adversely on their proper implementation; and
- (d) if so, the details thereof; and
- (e) the corrective steps Government proposes to take to address the issue?

ANSWER

Minister of State for Finance

(SHRI JAYANT SINHA)

(a) to (e): Following the recommendations of the Fourteenth Finance Commission, devolution of the Central Taxes and Duties has increased by 10% amounting to an increase of Rs.1,86,150 /- crore in the 2015-16 BE as compared to the 2014-15 RE. After increase in devolution in the share of divisible pool of taxes to States from 32% to 42% based on the recommendations of the 14th Finance Commission, the States have been given significantly more untied resources. They have greater voice in how the funds of these schemes are utilized and have the flexibility to adapt to the local circumstances.

Due to paucity of resources, we had initially proposed change in the funding pattern of Centrally Sponsored Schemes to 50:50. However, on the recommendations of the Sub Group of Chief Ministers on Rationalization of Centrally Sponsored Schemes constituted by NITI Aayog, it has been decided that (i) the funding pattern of certain core of the core schemes remain unchanged; (ii) funding of core schemes will be: (a) for the 8 North Eastern and 3 Himalayan States 90:10; (b) for all other States 60:40, unless a sub-scheme/ component has funding pattern lower than this level (iii) for schemes [not covered under (i) and (ii) above] the sharing pattern will be: (a) for the 8 North Eastern and 3 Himalayan States 80:20; (b) for all other States 50:50. With the changed funding pattern, aggregate resources of the Centre and the States put together are sufficient to maintain the overall size of the Centrally Sponsored Schemes. The details of the Schemes covered under the 3 categories are provided under **Annexure-I**.

Annexure –I

Details of the schemes covered under the 3 categories

1. Core of the core schemes:

- (i) Mahatma Gandhi National Rural Employment Guarantee Scheme
- (ii) National Social Assistance Program
- (iii) Umbrella Program for Development of Schedule Castes
- (iv) Umbrella Program for Development of Schedule Tribes
- (v) Umbrella Program for Development of Differently Abled Persons
- (vi) Umbrella Program for Development of Minorities
 - (a) Multi-sectoral Development Program for Minorities

- (b) Education Scheme for Madarasas/Minorities
- (vii) Umbrella Program for Development of Backward Classes and other vulnerable groups

2. Core schemes:

- (i) Krishi Unnati Yojna
- (ii) Rashtriya Krishi Vikash Yojna
- (iii) Pradhan Mantri Krishi Sinchai Yojna
- (iv) Rashtriya Pashudhan Vikas Yojna (Livestock Mission, Veterinary Services and Dairy Development)
- (v) Swach Bharat Abhiyan (Rural and Urban)
- (vi) National Rural Drinking Water Program
- (vii) National Health Mission (including AYUSH, Medical Education and RSBY/RSSY)
- (viii) National Education Mission (including SSA, RMSA, RUSA, Teachers Training and Adult Education)
- (ix) Integrated Child Development Services (including nutrition mission, maternity benefits and program for adolescent girls)
- (x) Integrated Child Protection Scheme
- (xi) Mid-Day Meal Program
- (xii) Housing for All (Rural and Urban)
- (xiii) National Livelihood Mission (Rural and Urban)
- (xiv) Forestry and Wildlife (including Green India Mission, Project Tiger and Integrated Development of Wildlife Habitats)
- (xv) Urban Rejuvenation (AMRUT) and Smart Cities Mission
- (xvi) Modernisation of Police Forces
- (xvii) Infrastructure Facilities for Judiciary

3. All other schemes (not listed in 1 and 2 above) will be optional for the State Governments